

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

WITH

SLP(C) No. 18440/2015

(With

Date : 26/02/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Bhakti Vardhan Singh, AOR.

Mr. Shreekant N. Terdal, Adv.

For Respondent(s) Mr. Krishna Kant Dubey, Adv.

Mr. Shyamal narain, Adv.

Ms. Shuchita Singh, Adv.

Mrs Rani Chhabra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

SLP(C) NO. 9351/2015

Learned counsel, Mr. Krishna Kant Dubey, Adv appearing for respondent nos. 1 and 2 seeks time for filing vakalatnama and counter affidavit. Be filed within four weeks time.

Two weeks time is granted for taking fresh steps for service of respondent nos. 3-10. Notice be issued thereafter.

SLP(C) NO. 18440/2015

Respondent nos. 1-13 and 15-19 have already filed counter affidavit.

Two weeks time, as last opportunity is granted for providing spare copy and notice be issued thereafter to respondent no. 14.

List again on 11.05.2016.

(PAWAN DEV KOTWAL)
Registrar